

MINUTES OF EPCG COMMITTEE HELD AT 11.00 A.M ON 4.6.2009 IN ROOM NO. 04, UDYOG BHAVAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI AMITABH JAIN, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE.

Export Promotion Capital Goods (EPCG) Committee Meeting was held on at 11.00 AM on 4.6.2009. Following officials participated:

S. No. Name and Designation

1. Shri Amitabh Jain, Addl. DGFT, Chairman
2. Shri Navneet Goel, DOR, MOF
3. Shri Akash Taneja, Jt. DGFT
4. Shri V.C. Aggarwal, Industrial Advisor, Deptt. of Heavy Industries
5. Shri D.N. Mathur, Deputy I.A., Deptt. of Pharmaceutical.
6. Shri S.K.Jain, Development Officer, DIPP.
7. Shri Pramod Kumar, Technical Officer, D/o Revenue, Ministry of Finance
8. Shri Ishwar Singh, Dy. DGFT
9. Shri Kamlesh Kumar, FTDO (EPCG-I)
10. Shri A.K.Mehrotra, FTDO (EPCG-II)

2. Confirmation of Minutes of last Meeting dated 13.01.2009.

3. The Committee **approved nexus** in respect of the following cases:

S. No.	Name of Firm	Licence No. & date	Import item	Export Product	Decision	References/basis
1. (A-1)	Emcure Pharmaceuticals Ltd, Pune.	3130000095 dated 17.1.2001	As per Agenda	Medicaments Pharmaceuticals products	Approved	Written Comments of Department of Pharmaceuticals dated. 7.1.09
2 (A-3)	Madura Coats Ltd, Madurai	3530000279 dated 17.12.2002	Do	Textile products: yarn Thread of Cotton & Synthetics	Approved (Cost of Spares being as per policy provisions)	Written comments of Textile Commissioner dated 15.5.2009
3. (A-4)	Madura Coats Ltd, Madurai	3530000280 dated 17.12.2002	Do	Do	Do	Written comments of Textile Commissioner dated 21.4.2009.
4. (A-5)	Amit Knitting Sahakari Sanstha	3130000181 dated	Do	Do	Approved	Report of Textile Commissioner dated

	Maryadit, Kolhapur	4.1.2002				19.2.2009.
5. (A-18)	Weikfiled Products Co. (I) (P) Ltd, Pune	3130000244 dated 18.9.20021	Do	Jelly Crystals, Baking Powder, Caramel Topping Custard Powder, Scourging Powder	Approved (Description of Import item is to be given as per broucher)	As per discussion with the Technical Authorities present in the meeting

6. (A-19)	GTN Textiles Limited, Alwaye Kerala	1030000242 dated 14.01.2003	Do	Cotton Yarn	Approved	Written comments of Textile Commissioner dated 4.5.2009.
7. (A-28)	The Great India Health Care Management Ltd.	5330000949 dated 20.12.2005	Do	Services	Approved	It was suggested that cases approved by GRC may not be brought before the EPCG Committee. It was decided that the issue would be considered separately in light of provisions of para 2.5 read with para 2.49.2 of FTP.
8. (A-29)	Mahadev Textiles, Kolhapur.	3130000525 dated 16.10.2003	Do	Cotton /Synthetic fabrics	Approved for one DG set.	As per discussion with the Technical Authorities available in the meeting.
9. (A-31)	Balaji Amines Limited, Solapur.	3130000329 dated 26.02.03	Do	Dimethylamine Hudrochloride Triethylamine	Approved	Do
10. (A-32)	English Indian Clays Limited, Pune	5330000762 dated 05.03.2003.	Do	Processed China Clay	Approved	As per discussions with the Technical Authorities present in the meeting.
11. (A-33)	Mahatma Phule Niyamit Kolhapur	3130000161 dated 1.11.2001	Do	Cotton Yarn	Approved	As per discussions with the Technical Authorities present in the meeting
12. (A-34)	Mahatma Phule INiyamit, Kolhapur	3130000129 dated 22.6.2001	Do	Cotton yarn	Approved	As per discussions with the Technical Authorities present in the meeting.
13. (A-38)	Bharat Hotels Limited, Delhi	0330001544 dated	Do	Services	Approved	It was suggested that cases approved by

		27.11.2001				GRC may not be brought before the EPCG Committee. It was decided that the issue would be considered separately in light of provisions of para 2.5 read with para 2.49.2 of FTP.
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3. The Committee deferred the following cases for following up with the respective Technical Authorities for sending their views/comments and also the firms for sending information/documents requisitioned by the Technical Authorities, etc.:

S. No.	Name of Firm	Licence No. & date	Import item	Export product	To be referred to	Observations of the Committee
14. (A-6)	Eros International Ltd, Mumbai	0330003474 dated 31.3.2003	As per Agenda	Video Software (pre-recorded video cassettes) DVD	Deptt. of Information & Technology (DIT)	It was observed that the comments of DIT are required in the case.
15. (A-07)	PRP Granites, Madurai	3530000044 dated 26.7.2000	Do	Granite Blocks	Reminder to Firm for sending wanting information sought by DIPP	It was directed that a reminder may be issued to firm along with copy of Deficiency letter written by DIPP for sending the information with a copy to RA, Madurai.
16. (A-8)	Venky (India) Limited , Pune.	3130000288 dated 16.12.2000	Do	Hatching Egg(Lecithin for Poultry Feed)	Animal Husbandry & Dairying	The Committee desired that a D.O letter may be issued to Technical Authority.
17.						

(A-10)	R.L. Steels & Energy Ltd., Mumbai	0330004997 dated 6.1.2004	Do	Alloy/Non Alloy Steel Flats/Bars.	Deferred to obtain comments from RA, Mumbai	The Committee observed that RA, Mumbai had rejected the case. Hence, it was desired that a report from RA may be obtained.
18. (A-11)	Technova Imaging Systems(P) Limited	0330004410 dated 29.9.2003	Do	Off-set Printing Plates used for Image Transfer.	Deferred to obtain opinion of Heavy Industry.	The Representative of Ministry of Heavy Industries (DHI) opined that the issue pertained to them and may be referred to them for their views.
19. (A-12)	TIDC India Limited, Chennai	0430000106 dated 6.6.2000	Do	Industrial Roller/Automotive Timing Chain	Deferred to issue final reminder to firm for sending requisite information	The Committee observed that the firm has not furnished application with enclosures, Catalogue of the C.G and justification establishing nexus between imported goods and chain of production of export product, as asked for by DIPP.
20. (A-14)	Abad Overseas (P) Ltd., Cochin.	1030000203 dated 5.8.2002	Do	Frozen fish and fishery products	Deferred to obtain view of D/Animal	The Committee desired to

					Husbandry and Dairying Development.	obtain comments of Tech. Authority and send a D.O. letter to TA.
21. (A-16)	Taj's Knit (P) Ltd., Pune	3130000116 dated 30.3.2001	Do	Knitted item like socks and other hosiery items.	Deferred to obtain report of RA	The representative of Textile Commr. Informed that the firm did not import the CG. The Committee directed that a report from RA may be obtained.
22. (A-17)	Polybond India Pvt. Limited, Pune	3130000427 dated 07.07.2003	Do	Injection moulded Rubber Goods.	Deferred for further examination and for obtaining comments of DIPP	The Committee desired that the issue of allowability of second hand CG may be examined and view of DIPP may be obtained.
23. (A-20)	Navjeevan Txtiles Corporation , Pune	3130000115 dated 21.03.2001	Do	Weft Knitted Fabricks	Deferred to obtain written comments of O/o Textile Commissioner.	The Committee desired that written comments of Textile Commissioner may be obtained.
24. (A-21)	Idea Cellular Ltd, Pune	3130000412 dated 20.06.2003	Do	International Roaming Service.	Deferred to obtain written comments of Deptt. of Telecom.	The Committee directed that a D.O. letter may be sent to the

						Technical Authority.	
25. (A-22)	Amphenol Interconnect India Pvt Limited., Pune	3130000398 29.05.2003	dated	Do	Connectors and parts of connectors	Deferred to obtain comments of Deptt. of Information & Technology.	The Committee observed that the case does not pertain to DIPP to whom references were sent. Comments of DIT may be obtained.
26. (A-24)	Bio-ved-Pharmaceuticals Pvt Ltd., Pune	3130000113 13.03.2001	dated	Do	Ayurvedic Capsules I.E. Artex	Deferred to obtain comments of Deptt. of AYUSH	The representative of Deptt. of Pharmaceutical informed that the case pertains to Deptt. of AYUSH, Mo Health& Family Welfare.
27. (A-25)	Emcure Pharmaceuticals Ltd	3130000310 27.01.2003.	dated	Do	Medicaments-Pharmaceutical Products.	Deferred to obtain comments of Deptt. of Pharmaceutical	The Committee observed that the case does not relate to C&PC and DIPP to whom references were sent.
28. (A-26)	Veruna Impex Ltd, Pune	3130000082 dated01.12.2000		Do	Mercerised Cotton yarn	Deferred to obtain comments of RA regarding Import of CG.	The representative of Textile Commr. informed that the firm has not imported the Capital Goods against the licence. The

						Committee desired that report from RA may be obtained.
29. (A-30)	Dyna – Automotive Stampings Pvt Ltd, Pune.	3130000491 dated 11.09.2003	Do	Heat Shield (Pressed/Stamped parts)	Deferred to obtain report from DIPP	The representative of DIPP informed that they have not received application and other documents sent earlier.. The Committee directed that the documents may be sent to DIPP again.
30. (A-35)	Videocon Appliances Ltd, Mumbai.	0330000155 dated 24.02.2000	Do	Washing Machines, Refrigerators and Air Conditioners.	Deferred to obtain report from DIPP	-do-
31. (A-37)	PLNConstruction(P) .Ltd, New Delhi	0530134482 dated 09-07-2003	Do	Construction and related services.	Deferred to obtain catalogue and end use of CG from the firm.	The Committee observed that the catalogue of CG. Is not available on record and hence the same may be called from the firm and RA.

The Committee observed that the following cases are not only for nexus-approval and involve policy issues also. Hence, the Committee directed that these cases may be examined on file:

S. No.	Name of Firm	Licence No. & date	Import items	Export items	Decision of the Committee	Observations of the Committee
32. (A-9)	ABB Ltd, Mumbai	0330004164 dated	Do	Transformer	To be examined on	The Committee observed that these

		21.08.2003			file	cases are related to policy issues which may be dealt with on file.. The cases may thereafter be put up before Committee.
33. (A-13)	Cipla Ltd, Mumbai.	0330002706	Do	Pharmaceuticals and Formulations	Do	-Do-
34. (A-15)	JSK Hotels (P) Ltd, Jaipur	1330001663 dated 09.08.2007.	Do	Residential Luxury Hotel & Catering services.	Do	-Do-
35. (A-23)	Bloom Packaging Pvt., Delhi	03500392 dated 16.4.1997	Do	PTFE High Barrier Carbouys.	Do	-Do-
36. (A-27)	Sumi Motherson Innovative Engg. Ltd, Noida	0530133740 dated 15.1.2003	Do	Injection moulded plastic parts and components for automobiles and parts and components for wiring Harnnesses.	Do	-Do-
37. (A-36)	Videocon International Ltd.	0330001589 dated 14.12.2001	DO	Glass parts for colour picture tube, CTV sets and sub-assemblies B&W TVS and sub assemblies	Do	-Do-

The Committee rejected the following case:

S. No	Name of firm	Licence No. & date	Import items	Export Products	Decision of the Committee	Observations of the Committee
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38 (A-2)	PRP Granites, Madurai	3530000198 dated 9.4.2002	Do	Dimensional Granite Blocks Dressed.	Do	The Committee observed that the import items are consumables which are not allowed under the Scheme.
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The Meeting ended with thanks to the Chair.